

## BUSINESS ADVISORY COMMITTEE

### TWENTY-SIXTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 5th December, 1968.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—

- |   |  |
|---|--|
| (1) The Indian Railways (Second Amendment) Bill, 1968,<br>( <i>Consideration and passing</i> )  | 3 hours  |
| (2) The Customs (Amendment) Bill, 1968.<br>( <i>Consideration and passing</i> )   | 4 hours  |
| (3) Motion regarding International situation.   | 5 hours  |
| (4) Motion regarding Approach to Fourth Five Year Plan  | 5 hours  |
| (5) Discussion and voting on the Supplementary Demands for Grants (Punjab) for 1968-69.   | 2 hours  |
| (6) Discussion and voting on the Supplementary Demands for Grants (Pondicherry) for 1968-69.  | 1 hour   |
| (7) Discussion and voting on the Demands for Excess Grants (Railways) for 1966-67.  | 1 hour   |
| (8) Discussion under rule 193 to be raised by Sarvashri Madhu Limaye and George Fernandes regarding Report of the Committee of Inquiry (Steel Transactions) by Shri A. K. Sarkar. | 1 hour<br>(To be taken up on Tuesday, the 10th December, 1968)   |
| (9) Motion by Shri Prakash Vir Shastri and others regarding tension on Indian borders due to Pakistani and Chinese activities.  | 2 hours<br>(To be taken up on Thursday, the 12th December, 1968) |

3. On reconsideration of the matter the Committee also recommend that the time already allotted by the House on the 12th November, 1968 for consideration and passing of the Essential Service Maintenance Bill, 1968 and the Statutory Resolution to be moved by Shri S. S. Kothari and others for the disapproval of the Essential Services Maintenance Ordinance, 1968 be increased from 5 hours to 7 hours.

NEW DELHI;

December 5, 1968.

*Agrahayana* 14, 1890 (*Saka*).

N. SANJIVA REDDY,

*Chairman,*

*Business Advisory Committee.*